

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 23.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1161/2023 in CP (IB) No.218/9/HDB/2019
NAME OF THE COMPANY	Proseed India Limited
NAME OF THE PETITIONER(S)	Barret Commodity Traders Pvt Ltd
NAME OF THE RESPONDENT(S)	Proseed India Limited
UNDER SECTION	9 of IBC

**ORDER**

**IA (IBC)/1161/2023**

**Present:** Ld. Counsel Mr. Aubert Sebastian for the Applicant.

Ld. Counsel Mr. V. Aneesh for the Respondent No.1.

Pleadings stand completed. At the request of the Counsel for the Applicant, matter is adjourned to 03.06.2024.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**